

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

COMPANY APPEAL (AT) NO.262 OF 2019

In the matter of:

Safeco Hygiene Films Pvt Ltd Appellant

Vs

Loganmoy Ltd Matheson Trust 1 Co

(BVI) Ltd & Ors Respondent

Present:

Mr Paras Mittal, Advocate for the appellant.

Mr. Mohit D Ram, Advocate for Respondent No.1.

With

COMPANY APPEAL (AT) NO.263 OF 2019

In the matter of:

SBPL Polymers LLP Appellant

Vs

Loganmoy Ltd Matheson Trust 1 Co

(BVI) Ltd & Ors Respondent

Present:

Mr Paras Mittal, Garima Sharma, Advocates for the appellant.

Mr. Mohit D Ram, Advocate for Respondent No.1.

ORDER
(Virtual Mode)

03.02.2021-Learned counsel, Mr Paras Mittal, representing the appellant in both the appeals submits that the arguing senior counsel Mr. Mohit Chaudhury is not available due to some personal difficulty, therefore, he

seeks adjournment for two weeks. Prayer allowed. Let the appeals be fixed for hearing on **18th February, 2021**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam